### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 23(ND)16 CA. NO.

CORAM:

## PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016

NAME OF THE COMPANY: Ganga Devi Agarwal V/s. M/s. K.K. Electrotrade Pvt. Ltd. & Ors.

### SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Saurabh Rajjed Ankil Shah	Advocate	Iten 1 Respondent No. 165	Shipd

#### ORDER

Learned counsel for the respondent is present. None for the petitioner. Learned counsel for the petitioner has failed to file the rejoinder within the period stipulated in the order dated 27<sup>th</sup> July 2016 of this tribunal. Therefore, his right to file the same is closed.

List on 19.10.2016 for arguments.

sdi-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)